

**UTTAR PRADESH SHASAN**  
**SANSKRITI ANUBHAG**

NO. 1278 /FOUR-2024

LUCKNOW: DATED: 09 April, 2024

The Governor is pleased to order the following English translation of Notification NO. 3792/Four-/2023, Lucknow Dated 29.08.2023 for general information.

**NOTIFICATION**

In exercise of the powers under sub-section (3) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to declare the ancient monuments/sites specified in the schedule below to be the protected monuments within the meaning the said Act.

**SCHEDULE**

Sl. No	State	District	Tehsil and Village	Name of the Monument sites	Revenue Plots to be taken under protection	Area in Acres /Hectare	Boundaries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Banda	Village- Augasi Bangar Tehsil- Baberu	Mound of Augasi	Revenue Plot No 496 (Area 1.408 Hectare)	0.200 Hectare	North – Revenue Plot No 22 East – Part of Revenue Plot No 496 South - Part of Revenue Plot No 496 West- Revenue Plot No494
2	Uttar Pradesh	Banda	Village- Karhuli Tehsil- Baberu	Shiv Mandir of Karhuli	190	0.340 (Banjar) 0.036 ( Shiv Mandir )	North – Revenue Plot No 186 East - Revenue Plot No 187 and 188 South - Revenue Plot No 191 and 192 West - Revenue Plot

					191	0.587 (Talab)	No 186 and 191 North - Revenue Plot No 190 East - Revenue Plot No 190 South - Revenue Plot No 192 West - Revenue Plot No 190 and 192
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By order,


  
( Uma Dwivedi )  
Joint Secretary

**No. 1278(1)/Four -2024 Dated**

Copy forwarded to the following for information and necessary action:-

1. Director General, Archaeological Survey of India, Government of India, Janpath, New Delhi.
2. Director, Cultural Affairs, U.P. Lucknow.
3. Director, U.P.State Archaeology Department, Kaiserbagh, Lucknow.
4. Divisional Commissioner, Chitrakoot Dham, U.P.
5. District Magistrate, Banda.
6. Senior Superintendent of Police, Banda.
7. Superintendent, Publication and Stationary Deptt.,U.P. Prayagraj with request that The notification may please be published in forthcoming gazette.

By order,

  
( Raghunath Prasad Verma )  
Under Secretary